

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1064
ANSWERED ON:09.12.2003
LEAKAGE OF QUESTION PAPERS
SHIVAJI VITHALRAO KAMBLE

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) Whether the Government is aware that leaked question papers of exams like CAT and of the State level examinations like Maharashtra Public Service Commission (M.P.S.C.) are being sold openly; and

(b) if so, the action being taken/scheme being formulated by the Government to curb such practices?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS. (SHRI HARIN PATHAK)

(a)&(b): The leakage of question papers of Common Admission Test (CAT), is being investigated by the Central Bureau of Investigation (CBI). Since the CAT conducted by the Indian Institutes of Management (IIMs) is a prestigious examination and leakage of paper that has taken place is a serious issue, the Government of India has set up a One-man high level Committee on 24.11.2003 under the Chairmanship of Shri V.K. Shunglu, Ex-C&AG to inquire into the matter. The One-man high level Committee will examine the circumstances which led to leakage of papers and to see whether there was any systemic failure, fix responsibility on those persons/Agency responsible for leakage of question paper and examine the methodology of conduct of CAT examination and suggest measures to avoid recurrence of such instances in future. The State level exams like Maharashtra Public Service Commission are within the purview of the concerned State Public Service Commissions.